



# महाराष्ट्र शासन राजपत्र

प्राधिकृत प्रकाशन

गुरुवार, जुलै २७, १९७८/श्रावण ५, शके १९००

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

## भाग पाच

महाराष्ट्र विधानसभेत व महाराष्ट्र विधानपरिषदेत सादर केलेली विधेयके

पुढील विधेयके, इत्यादी, असाधारण राजपत्र म्हणून त्यांच्यापुढे वर्नाधिलेल्या दिनांकांना प्रसिद्ध झाली आहेत :—

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गुरुवार, जुलै २०, १९७८/आषाढ २९, शके १९००

[To be translated into Marathi and Hindi (in Devanagari Script) and the translations to be published in the "Maharashtra Government Gazette". The dates of publications to be reported.]

The following Bill is published under the first proviso to rule 115 (1) of the Maharashtra Legislative Assembly Rules :—

L. A. BILL No. XXXIII OF 1978.

### A BILL

*to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1979.*

WHEREAS by virtue of article 204 of the Constitution of India it is necessary to provide for the passing of an Appropriation Act for the appropriation of sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1979; and for the purpose of authorising payment of the said sums; It is hereby enacted in the Twenty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 1978.

Short title.

Issue of Rs. 29,58,79,92,000 out of the Consolidated Fund of the State for the year 1978-79. 2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate [inclusive of the sums specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 1978] to the sum of two thousand nine hundred and fifty-eight crores, seventy-nine lakhs and ninety-two thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1979, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1979.

## THE SCHEDULE

(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>A—EXPENDITURE ON REVENUE ACCOUNT</b>				
	<b>General Administration Department</b>				
1	President/Vice-President/Governor/Administrator of Union Territories.	212, President/Vice-President / Governor/Administrator of Union Territories.	....	23,96,000	23,96,000
2	Council of Ministers ..	213, Council of Ministers.	43,00,000	....	43,00,000
3	Elections ..	215, Elections	77,65,000	....	77,65,000
4	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	....	7,55,000	7,55,000
5	Interest Payments ..	249, Interest Payments ..	....	5,86,000	5,86,000
6	Public Service Commission.	251, Public Service Commission.	68,000	17,04,000	17,72,000
7	Secretariat—General Services.	252, Secretariat—General Services.	1,99,87,000	1,000	1,99,88,000
8	District Administration.	253, District Administration.	32,18,000	....	32,18,000
9	Other Administrative Services.	265, Other Administrative Services.	63,39,000	1,000	63,40,000
10	Miscellaneous General Services.	268, Miscellaneous General Services.	2,37,000	1,10,000	3,47,000
11	Art and Culture ..	278, Art and Culture ..	49,68,000	....	49,68,000
12	Housing ..	283, Housing ..	1,83,000	....	1,83,000
13	Information and Publicity.	285, Information and Publicity.	1,92,49,000	....	1,92,49,000
14	Social Security and Welfare.	288, Social Security and Welfare.	43,57,000	....	43,57,000
15	Other Social and Community Services.	295, Other Social and Community Services.	5,29,000	....	5,29,000
16	Other General Economic Services.	304, Other General Economic Services.	20,39,000	....	20,39,000
		<b>Total—General Administration Department.</b>	<b>7,32,39,000</b>	<b>55,53,000</b>	<b>7,87,92,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Home Department</b>					
17	Administration of Justice.	214, Administration of Justice.	8,18,000	2,000	8,20,000
18	State Excise ..	239, State Excise ..	1,64,22,000	5,000	1,64,27,000
19	Taxes on Vehicles ..	241, Taxes on Vehicles ..	1,95,11,000	29,15,20,000	31,10,31,000
20	Other Taxes and Duties on Commodities and Services.	245, Other Taxes and Duties on Commodities and Services.	23,76,000	1,87,20,000	2,10,96,000
21	Secretariat — General Services.	252, Secretariat—General Services.	36,99,000	2,000	37,01,000
22	Police ..	255, Police ..	73,37,87,000	21,000	73,38,08,000
23	Jails ..	256, Jails ..	4,32,86,000	2,000	4,32,88,000
24	Other Administrative Services.	265, Other Administrative Services.	2,32,34,000	....	2,32,34,000
25	Miscellaneous General Services.	268, Miscellaneous General Services.	7,000	....	7,000
26	Urban Development ..	284, Urban Development	2,21,000	....	2,21,000
27	Social Security and Welfare.	288, Social Security and Welfare.	44,58,000	....	44,58,000
28	Other Social and Community Services.	295, Other Social and Community Services.	35,50,000	....	35,50,000
29	Fisheries ..	312, Fisheries ..	1,000	....	1,000
30	Ports, Light Houses and Shipping.	335, Ports, Light Houses and Shipping.	1,59,71,000	....	1,59,71,000
31	Civil Aviation ..	336, Civil Aviation ..	93,000	....	93,000
32	Road and Water Transport Services.	338, Road and Water Transport Services.	29,29,000	....	29,29,000
33	Indian Railways ..	345, Indian Railways ..	1,000	....	1,000
34	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	38,000	....	38,000
Total—Home Department			87,04,02,000	31,02,72,000	1,18,06,74,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>Revenue and Forests Department</b>					
35	Land Revenue ..	229, Land Revenue ..	8,37,45,000	2,31,12,000	10,68,57,000
36	Stamps and Registration.	230, Stamps and Registration.	1,30,82,000	....	1,30,82,000
37	Collection of Other Taxes on Property and Capital Transactions.	235, Collection of Other Taxes on Property and Capital Transactions.	30,000	....	30,000
38	Other Taxes and Duties on Commodities and Services.	245, Other Taxes and Duties on Commodities and Services.	40,57,000	19,55,45,000	19,96,02,000
39	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	....	3,00,000	3,00,000
40	Interest Payments ..	249, Interest Payments ..	....	7,50,000	7,50,000
41	Secretariat — General Services.	252, Secretariat—General Services.	58,63,000	....	58,63,000
42	District Administration	253, District Administration.	18,04,81,000	50,000	18,05,31,000
43	Police ..	255, Police ..	25,000	....	25,000
44	Public Works ..	259, Public Works ..	15,99,76,000	15,00,000	16,14,76,000
45	Other Administrative Services.	265, Other Administrative Services.	90,000	1,00,000	1,90,000
46	Miscellaneous General Services.	268, Miscellaneous General Services.	60,20,000	....	60,20,000
47	Housing ..	283, Housing ..	19,75,000	....	19,75,000
48	Urban Development ..	284, Urban Development	2,68,000	....	2,68,000
49	Social Security and Welfare.	288, Social Security and Welfare.	4,44,02,000	10,000	4,44,12,000
50	Relief on account of Natural Calamities.	289, Relief on account of Natural Calamities.	4,17,00,000	....	4,17,00,000
51	Other Social and Community Services.	295, Other Social and Community Services.	12,27,000	....	12,27,000
52	Other General Economic Services.	304, Other General Economic Services.	3,00,000	....	3,00,000
53	Agriculture ..	305, Agriculture ..	17,57,000	....	17,57,000
54	Forest ..	313, Forest ..	18,86,09,000	10,000	18,86,19,000
55	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	73,000	65,000	1,38,000
<b>Total—Revenue and Forests Department.</b>			<b>73,36,80,000</b>	<b>22,14,42,000</b>	<b>95,51,22,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>Agriculture and Co-operation Department</b>					
56	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	....	3,23,18,000	3,23,18,000
57	Interest Payments ..	249, Interest Payments ..	....	1,73,34,000	1,73,34,000
58	Social Security and Welfare.	288, Social Security and Welfare.	22,00,000	....	22,00,000
59	Secretariat—Economic Services.	296, Secretariat—Economic Services.	44,17,000	1,000	44,18,000
60	Co-operation ...	298, Co-operation ..	11,39,51,000	3,000	11,39,54,000
61	Agriculture ..	305, Agriculture ..	27,17,54,000	3,000	27,17,57,000
62	Minor Irrigation ..	306, Minor Irrigation ..	2,20,000	....	2,20,000
63	Soil and Water Conservation.	307, Soil and Water Conservation.	20,77,92,000	2,000	20,77,94,000
64	Area Development ..	308, Area Development ..	3,84,06,000	2,000	3,84,08,000
65	Animal Husbandry ..	310, Animal Husbandry ..	10,41,81,000	1,000	10,41,82,000
66	Dairy Development ..	311, Dairy Development ..	1,95,08,54,000	....	1,95,08,54,000
67	Fisheries ..	312, Fisheries ..	2,45,07,000	2,000	2,45,09,000
Total—Agriculture and Co-operation Department.			2,71,82,82,000	4,96,66,000	2,76,79,48,000
<b>Education and Youth Services Department</b>					
68	Interest Payments ..	249, Interest Payments ..	....	2,20,20,000	2,20,20,000
69	Pensions and Other Retirement Benefits.	266, Pensions and Other Retirement Benefits.	1,00,00,000	....	1,00,00,000
70	Secretariat—Social and Community Services.	276, Secretariat—Social and Community Services.	43,21,000	2,000	43,23,000
71	Education ..	277, Education ..	2,47,56,03,000	15,000	2,47,56,18,000
72	Art and Culture ..	278, Art and Culture ..	1,88,93,000	2,000	1,88,95,000
73	Labour and Employment.	287, Labour and Employment.	4,51,91,000	2,000	4,51,93,000
74	Social Security and Welfare.	288, Social Security and Welfare.	13,14,000	....	13,14,000
Total—Education and Youth Services Department.			2,55,53,22,000	2,20,41,000	2,57,73,63,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>Urban Development and Public Health Department</b>					
75	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	....	55,18,000	55,18,000
76	Interest Payments ..	249, Interest Payments ..	....	87,96,000	87,96,000
77	Fire Protection and Control.	260, Fire Protection and Control.	8,89,000	....	8,89,000
78	Other Administrative Services.	265, Other Administrative Services.	2,000	....	2,000
79	Secretariat—Social and Community Services.	276, Secretariat — Social and Community Services.	34,78,000	1,000	34,79,000
80	Medical ..	280, Medical ..	53,24,38,000	3,000	53,24,41,000
81	Family Welfare ..	281, Family Welfare ..	11,77,23,000	....	11,77,23,000
82	Public Health, Sanitation and Water Supply.	282, Public Health, Sanitation and Water Supply.	60,40,93,000	2,000	60,40,95,000
83	Urban Development ..	284, Urban Development	12,04,86,000	1,000	12,04,87,000
84	Social Security and Welfare.	288, Social Security and Welfare..	1,50,000	....	1,50,000
85	Roads and Bridges ..	337, Roads and Bridges	2,67,10,000	....	2,67,10,000
86	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	4,47,56,000	4,44,000	4,52,00,000
		Total—Urban Development and Public Health Department.	1,45,07,25,000	1,47,65,000	1,46,54,90,000
<b>Finance Department</b>					
87	Collection of Taxes on Income and Expenditure.	220, Collection of Taxes on Income and Expenditure.	55,56,000	17,23,06,000	17,78,62,000
88	Sales Tax ..	240, Sales Tax ..	5,70,07,000	31,92,94,000	37,63,01,000
89	Other Fiscal Services ..	247, Other Fiscal Services	1,40,75,000	....	1,40,75,000
90	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	....	56,88,00,000	56,88,00,000
91	Interest Payments ..	249, Interest Payments ..	20,00,000	73,02,20,000	73,22,20,000
92	Secretariat — General Services.	252, Secretariat—General Services.	51,32,000	....	51,32,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>Finance Department—contd.</b>					
93	Treasury and Accounts Administration.	254, Treasury and Accounts Administration.	3,07,28,000	....	3,07,28,000
94	Other Administrative Services.	265, Other Administrative Services.	83,15,05,000	....	83,15,05,000
95	Pensions and Other Retirement Benefits.	266, Pensions and Other Retirement Benefits.	13,36,47,000	71,62,000	14,08,09,000
96	Miscellaneous General Services.	268, Miscellaneous General Services.	11,37,81,000	....	11,37,81,000
97	Social Security and Welfare.	288, Social Security and Welfare.	2,52,54,000	....	2,52,54,000
98	Other General Economic Services.	304, Other General Economic Services.	82,000	....	82,000
99	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	85,00,000	....	85,00,000
		Total—Finance Department.	1,22,72,67,000	1,79,77,82,000	3,02,50,49,000
<b>Public Works and Housing Department</b>					
100	Other Taxes and Duties on Commodities and Services.	245, Other Taxes and Duties on Commodities and Services.	23,75,000	4,51,25,000	4,75,00,000
101	Appropriation for Reduction or Avoidance of Debt.	248, Appropriation for Reduction or Avoidance of Debt.	....	48,73,000	48,73,000
102	Interest Payments	249, Interest Payments	....	94,93,000	94,93,000
103	Other Administrative Services.	265, Other Administrative Services.	17,09,000	....	17,09,000
104	Housing	283, Housing	35,70,73,000	....	35,70,73,000
105	Social Security and Welfare.	288, Social Security and Welfare.	1,60,000	....	1,60,000
106	Other Social and Community Services.	295, Other Social and Community Services.	26,09,000	....	26,09,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs	Rs
	<b>Public Works and Housing Department—contd.</b>				
107	Secretariat—Economic Services.	296, Secretariat—Economic Services.	49,57,000	....	49,57,000
108	Ports, Light-Houses and Shipping.	335, Ports, Light-Houses and Shipping.	52,000	....	52,000
109	Civil Aviation ..	336, Civil Aviation ..	7,50,000	....	7,50,000
110	Roads and Bridges ..	337, Roads and Bridges ..	35,37,47,000	....	35,37,47,000
111	Public Works and Administrative and Functional Buildings	259, Public Works .. 277, Education .. 278, Art and Culture .. 280, Medical .. 281, Family Welfare .. 282, Public Health, Sanitation and Water Supply. 284, Urban Development. 305, Agriculture .. 310, Animal Husbandry .. 312, Fisheries .. 313, Forest .. 320, Industries ..	49,10,83,000	12,24,000	49,23,07,000
		Total—Public Works and Housing Department.	1,21,45,15,000	6,07,15,000	1,27,52,30,000
	<b>Irrigation Department</b>				
112	Aid Materials and Equipments.	267, Aid Materials and Equipments.	86,00,000	....	86,00,000
113	Social Security and Welfare.	288, Social Security and Welfare.	50,000	....	50,000
114	Relief on account of Natural Calamities.	289, Relief on Account of Natural Calamities.	2,75,000	....	2,75,000
115	Secretariat—Economic Services.	296, Secretariat—Economic Services.	33,62,000	....	33,62,000
116	Minor Irrigation ..	306, Minor Irrigation ..	1,96,37,000	....	1,96,37,000
117	Soil and Water Conservation.	307, Soil and Water Conservation.	6,65,000	....	6,65,000
118	Area Development ..	308, Area Development ..	1,76,61,000	....	1,76,61,000
119	Water and Power Development Services.	331, Water and Power Development Services.	23,40,18,000	2,000	23,40,20,000
120	Irrigation, Navigation, Drainage and Flood Control Projects.	333, Irrigation, Navigation, Drainage and Flood Control Projects.	51,37,95,000	....	51,37,95,000
		Total—Irrigation Department.	79,80,63,000	2,000	79,80,65,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Law and Judiciary Department</b>					
121	Administration of Justice.	214, Administration of Justice.	7,39,71,000	1,20,64,000	8,60,35,000
122	Secretariat—General Services.	252, Secretariat—General Services.	31,20,000	....	31,20,000
123	Other Administrative Services.	265, Other Administrative Services.	30,92,000	....	30,92,000
124	Social Security and Welfare.	288, Social Security and Welfare.	1,10,000	90,000	2,00,000
125	Other Social and Community Services.	295, Other Social and Community Services.	1,65,000	....	1,65,000
126	Other General Economic Services.	304, Other General Economic Services.	2,00,000	....	2,00,000
127	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	38,41,000	18,000	38,59,000
		Total—Law and Judiciary Department.	8,44,99,000	1,21,72,000	9,66,71,000
<b>Industries, Energy and Labour Department</b>					
128	Other Taxes and Duties on Commodities and Services.	245, Other Taxes and Duties on Commodities and Services.	1,04,59,000	4,00,00,000	5,04,59,000
129	Interest Payments ..	249, Interest Payments ..	....	3,13,000	3,13,000
130	Supplies and Disposals.	257, Supplies and Disposals.	7,43,000	....	7,43,000
131	Stationery and Printing.	258, Stationery and Printing.	8,84,27,000	6,000	8,84,33,000
132	Miscellaneous General Services.	268, Miscellaneous General Services.	7,000	....	7,000
133	Labour and Employment.	287, Labour and Employment.	5,70,03,000	2,000	5,70,05,000
134	Social Security and Welfare.	288, Social Security and Welfare.	75,000	....	75,000
135	Secretariat — Economic Services.	296, Secretariat—Economic Services.	21,42,000	....	21,42,000
136	Industries ..	320, Industries ..	4,17,30,000	5,00,000	4,22,30,000
137	Village and Small Industries.	321, Village and Small Industries.	1,40,37,000	....	1,40,37,000
138	Mines and Minerals ..	328, Mines and Minerals.	1,08,08,000	....	1,08,08,000
139	Water and Power Development Services.	331, Water and Power Development Services.	40,82,000	....	40,82,000
140	Power Projects ..	334, Power Projects ..	1,06,06,000	....	1,06,06,000
		Total—Industries, Energy and Labour Department.	24,01,19,000	4,08,21,000	28,09,40,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Rural Development Department</b>					
141	Land Revenue ..	229, Land Revenue ..	16,87,75,000	....	16,87,75,000
142	Interest Payments ..	249, Interest Payments ..		1,75,00,000	1,75,00,000
143	District Administration	253, District Administration.	8,62,32,000	....	8,62,32,000
144	Treasury and Accounts Administration.	254, Treasury and Accounts Administration.	33,000	....	33,000
144-A	Aid materials and Equipments.	267, Aid Materials and Equipments.	5,68,000	....	5,68,000
145	Miscellaneous General Services.	268, Miscellaneous General Services.	1,000	....	1,000
146	Education ..	277, Education ..	2,61,67,000	....	2,61,67,000
147	Public Health, Sanitation and Water Supply	282, Public Health, Sanitation and Water Supply.	9,00,88,000	....	9,00,88,000
148	Housing ..	283, Housing ..	1,000	....	1,000
149	Social Security and Welfare.	288, Social Security and Welfare.	1,19,37,000	....	1,19,37,000
150	Secretariat—Economic Services.	296, Secretariat—Economic Services.	30,87,000	2,000	30,89,000
151	Agriculture ..	305, Agriculture ..	34,62,000	2,000	34,64,000
152	Minor Irrigation ..	306, Minor Irrigation ..	6,62,18,000	....	6,62,18,000
153	Animal Husbandry ..	310, Animal Husbandry..	65,000	....	65,000
154	Forest ..	313, Forest ..	88,17,000	....	88,17,000
155	Community Development.	314, Community Development.	12,11,30,000	2,000	12,11,32,000
156	Water and Power Development Services.	331, Water and Power Development Services.	7,59,000	....	7,59,000
157	Roads and Bridges ..	337, Roads and Bridges ..	7,39,000	....	7,39,000
158	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	363, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	4,62,000	46,69,000	51,31,000
<b>Total—Rural Development Department.</b>			<b>58,85,41,000</b>	<b>2,21,75,000</b>	<b>61,07,16,000</b>
<b>Food and Civil Supplies Department</b>					
159	Interest Payments ..	249, Interest Payments ..	....	5,40,00,000	5,40,00,000
160	Pensions and Other Retirement Benefits.	266, Pensions and Other Retirement Benefits.	1,000	....	1,000
161	Social Security and Welfare.	288, Social Security and Welfare.	50,000	....	50,000
162	Secretariat—Economic Services.	296, Secretariat—Economic Services.	19,28,000	....	19,28,000
163	Other General Economic Services	304, Other General Economic Services	29,31,000	—	29,31,000
164	Food ..	309, Food ..	5,99,35,000	5,000	5,99,40,000
<b>Total—Food and Civil Supplies Department.</b>			<b>6,48,45,000</b>	<b>5,40,05,000</b>	<b>11,88,50,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>				
165	Other Taxes and Duties on Commodities and Services.	245, Other Taxes and Duties on Commodities and Services.	73,000	....	73,000
166	Appropriation for Reduction or Avoidance or Debt.	248, Appropriation for Reduction or Avoidance or Debt.	....	36,000	36,000
167	Interest Payments ..	249, Interest Payments ..	....	54,000	54,000
168	Secretariat—Social and Community Services.	276, Secretariat—Social and Community Services.	16,20,000	....	16,20,000
169	Education ..	277, Education ..	1,74,15,000	..	1,74,15,000
170	Art and Culture ..	278, Art and Culture ..	50,05,000	....	50,05,000
171	Social Security and Welfare.	288, Social Security and Welfare.	23,18,33,000	2,000	23,18,35,000
172	Co-operation ..	298, Co-operation ..	35,78,000	....	35,78,000
173	Tourism ..	339, Tourism ..	5,17,000	1,000	5,18,000
		259, Public Works ..			
		276, Secretariat — Social and Community Services.			
		277, Education ..			
		278, Art and Culture ..			
		280, Medical ..			
		281, Family Welfare ..			
		282, Public Health, Sanitation and Water Supply.			
		283, Housing ..			
		284, Urban Development			
		285, Information and Publicity.			
		287, Labour and Employment.			
		288, Social Security and Welfare.			
174	Revenue Expenditure on Tribal Area Development Sub-Plan.	298, Co-operation ..	21,64,38,000	....	21,64,38,000
		305, Agriculture ..			
		306, Minor Irrigation ..			
		307, Soil and Water Conservation.			
		308, Area Development.			
		310, Animal Husbandry ..			
		311, Dairy Development			
		312, Fisheries ..			
		313, Forest ..			
		314, Community Development.			
		321, Village and Small Industries.			
		337, Roads and Bridges.			
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	47,64,79,000	93,000	47,65,72,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Planning Department</b>					
175	Aid Materials and Equipments.	267, Aid Materials and Equipments.	1,78,00,000	....	1,78,00,000
176	Social Security and Welfare.	288, Social Security and Welfare.	18,000	....	18,000
177	Secretariat—Economic Services.	296, Secretariat—Economic Services.	29,22,000	2,000	29,24,000
178	Other General Economic Services.	304, Other General Economic Services.	1,06,29,000	35,74,48,000	36,80,77,000
179	Agriculture ..	305, Agriculture ..	10,61,64,000	....	10,61,64,000
180	Area Development ..	308, Area Development ..	1,95,00,000	....	1,95,00,000
181	Community Development.	314, Community Development.	60,00,00,000	—	60,00,00,000
		Total—Planning Department.	75,70,33,000	35,74,50,000	1,11,44,83,000
<b>Legislative Affairs Department</b>					
182	Secretariat—General Services.	252, Secretariat—General Services.	2,29,000	....	2,29,000
183	Social Security and Welfare.	288, Social Security and Welfare.	5,000	....	5,000
		Total—Legislative Affairs Department.	2,34,000	....	2,34,000
<b>Maharashtra Legislature Secretariat</b>					
184	Parliament/State/Union Territory Legislature.	211, Parliament/State/Union Territory Legislature.	1,22,25,000	2,38,000	1,24,63,000
185	Pensions and Other Retirement benefits.	266, Pensions and Other Retirement Benefits.	30,00,000	....	30,00,000
186	Social Security and Welfare.	288, Social Security and Welfare.	10,000	....	10,000
		Total—Maharashtra Legislature Secretariat.	1,52,35,000	2,38,000	1,54,73,000
		Total—A-Expenditure on Revenue Account.	13,86,84,80,000	2,96,91,92,000	16,83,76,72,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>B—EXPENDITURE ON CAPITAL ACCOUNT</b>					
<b>Home Department</b>					
187	Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	533, Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	27,08,000	....	27,08,000
188	Capital Outlay on Ports, Light Houses and Shipping.	535, Capital Outlay on Ports, Light Houses and Shipping.	54,43,000	....	54,43,000
189	Capital Outlay on Road and Water Transport Services.	538, Capital Outlay on Road and Water Transport Services.	1,15,44,000	....	1,15,44,000
		<b>Total—Home Department</b>	<b>1,96,95,000</b>	<b>....</b>	<b>1,96,95,000</b>
<b>Revenue and Forests Department</b>					
190	Capital Outlay on Social Security and Welfare.	488, Capital Outlay on Social Security and Welfare.	3,18,14,000	....	3,18,14,000
191	Capital Outlay on Other General Economic Services.	504, Capital Outlay on Other General Economic Services.	2,30,50,000	....	2,30,50,000
192	Capital Outlay on Forests.	513, Capital Outlay on Forests.	1,20,28,000	....	1,20,28,000
		<b>Total—Revenue and Forests Department.</b>	<b>6,68,92,000</b>	<b>....</b>	<b>6,68,92,000</b>
<b>Agriculture and Co-operation Department</b>					
193	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	11,60,64,000	....	11,60,64,000
194	Capital Outlay on Agriculture.	505, Capital Outlay on Agriculture.	13,24,91,000	....	13,24,91,000
195	Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	57,43,000	....	57,43,000
196	Capital Outlay on Animal Husbandry.	510, Capital Outlay on Animal Husbandry.	95,17,000	....	95,17,000
197	Capital Outlay on Dairy Development.	511, Capital Outlay on Dairy Development.	5,44,34,000	....	5,44,34,000
198	Capital Outlay on Fisheries.	512, Capital Outlay on Fisheries.	29,58,000	....	29,58,000
		<b>Total—Agriculture and Co-operation Department.</b>	<b>32,12,07,000</b>	<b>....</b>	<b>32,12,07,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Urban Development and Public Health Department</b>				
199	Capital Outlay on Medical.	480, Capital Outlay on Medical.	1,56,000	....	1,56,000
200	Capital Outlay on Public Health, Sanitation and Water Supply.	482, Capital Outlay on Public Health, Sanitation and Water Supply.	6,79,88,000	....	6,79,88,000
201	Capital Outlay on Urban Development.	484, Capital Outlay on Urban Development.	69,20,000	....	69,20,000
		Total—Urban Development and Public Health Department.	7,50,64,000	....	7,50,64,000
	<b>Public Works and Housing Department</b>				
202	Capital Outlay on Housing.	483, Capital Outlay on Housing.	3,30,87,000	....	3,30,87,000
203	Capital Outlay on Civil Aviation.	536, Capital Outlay on Civil Aviation.	3,05,000	....	3,05,000
204	Capital Outlay on Roads and Bridges.	537, Capital Outlay on Roads and Bridges.	26,48,53,000	....	26,48,53,000
		459, Capital Outlay on Public Works.			
		477, Capital Outlay on Education, Art and Culture.			
		480, Capital Outlay on Medical.			
		481, Capital Outlay on Family Welfare.			
		484, Capital Outlay on Urban Development.			
205	Capital Outlay on Public Works and Administrative and Functional Buildings.	488, Capital Outlay on Social Security and Welfare. 495, Capital Outlay on Other Social and Community Services. 505, Capital Outlay on Agriculture. 509, Capital Outlay on Food. 510, Capital Outlay on Animal Husbandry. 521, Capital Outlay on Village and Small Industries. 544, Capital Outlay on Other Transport and Communication Services.	10,99,96,000	....	10,99,96,000
		Total—Public Works and Housing Department.	40,82,41,000	....	40,82,41,000

No. of Grant or other Appropriation.	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Irrigation Department</b>					
206	Capital Outlay on Public Health, Sanitation and Water Supply.	482, Capital Outlay on Public Health, Sanitation and Water Supply.	48,32,000	....	48,32,000
207	Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	7,79,04,000	....	7,79,04,000
208	Capital Outlay on Water and Power Development Services.	531, Capital Outlay on Water and Power Development Services.	25,06,000	....	25,06,000
209	Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	533, Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	2,02,71,88,000	....	2,02,71,88,000
Total—Irrigation Department.			2,11,24,30,000	....	2,11,24,30,000
<b>Industries, Energy and Labour Department</b>					
210	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	27,01,000	....	27,01,000
211	Capital Outlay on Industrial Research and Development.	520, Capital Outlay on Industrial Research and Development.	3,25,75,000	25,000	3,26,00,000
212	Capital Outlay on Village and Small Industries.	521, Capital Outlay on Village and Small Industries.	1,14,00,000	....	1,14,00,000
213	Capital Outlay on Consumer Industries.	526, Capital Outlay on Consumer Industries.	1,00,00,000	....	1,00,00,000
214	Investments in Industrial Financial Institutions.	530, Investments in Industrial Financial Institutions.	85,00,000	....	85,00,000
215	Capital Outlay on Power Projects.	534, Capital Outlay on Power Projects.	44,55,67,000	....	44,55,67,000
Total—Industries, Energy and Labour Department.			51,07,43,000	25,000	51,07,68,000
<b>Rural Development Department</b>					
216	Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	2,76,82,000	....	2,76,82,000
Total—Rural Development Department.			2,76,82,000	....	2,76,82,000

No. of Grant or other Appropriation.	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	<b>Food and Civil Supplies Department</b>				
217	Capital Outlay on Food.	509, Capital Outlay on Food.	2,44,27,45,000	5,000	2,44,27,50,000
		Total—Food and Civil Supplies Department.	2,44,27,45,000	5,000	2,44,27,50,000
	<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>				
218	Capital Outlay on Education, Art and Culture.	477, Capital Outlay on Education, Art and Culture.	15,00,000	....	15,00,000
219	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	5,00,000	....	5,00,000
220	Capital Outlay on Other Transport and Communication Services.	544, Capital Outlay on Other Transport and Communication Services.	34,00,000	....	34,00,000
221	Capital Outlay on Tribal Area Development Sub-Plan.	459, Capital Outlay on Public Works. 480, Capital Outlay on Medical. 432, Capital Outlay on Public Health, Sanitation and Water Supply. 498, Capital Outlay on Co-operation. 506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development. 511, Capital Outlay on Dairy Development. 512, Capital Outlay on Fisheries. 513, Capital Outlay on Forests. 533, Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects. 537, Capital Outlay on Roads and Bridges.	18,17,76,000	....	18,17,76,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	18,71,76,000	....	18,71,76,000
		Total—B-Expenditure on Capital Account.	6,17,18,75,000	30,000	6,17,19,05,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>C—EXPENDITURE UNDER DEBT HEADS</b>					
<b>General Administration Department</b>					
222	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	12,84,000	12,84,000
223	Loans to Government Servants.	766, Loans to Government Servants, etc.	21,20,000	....	21,20,000
Total—General Administration Department.			21,20,000	12,84,000	34,04,000
<b>Home Department</b>					
224	Loans for Housing ..	683, Loans for Housing ..	6,49,000	....	6,49,000
225	Loans to Government Servants.	766, Loans to Government Servants, etc.	80,30,000	....	80,30,000
226	Inter-State Settlement.	768, Inter-State Settlement.	1,000	16,000	17,000
Total—Home Department			86,80,000	16,000	86,96,000
<b>Revenue and Forests Department</b>					
227	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	17,76,000	17,76,000
228	Loans for Social Security and Welfare.	688, Loans for Social Security and Welfare.	12,13,000	....	12,13,000
229	Loans for Other Social and Community Services.	695, Loans for Other Social and Community Services.	39,30,000	....	39,30,000
230	Loans for Agriculture..	705, Loans for Agriculture	7,10,000	....	7,10,000
231	Loans for Forest ...	713, Loans for Forest ..	1,19,000	....	1,19,000
232	Loans to Government Servants.	766, Loans to Government Servants, etc.	65,61,000	....	65,61,000
Total—Revenue and Forests Department.			1,25,33,000	17,76,000	1,43,09,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Agriculture and Co-operation Department</b>					
233	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	3,23,18,000	3,23,18,000
234	Loans for Housing	683, Loans for Housing..	2,00,000	....	2,00,000
235	Loans for Co-operation.	698, Loans for Co-operation.	7,24,11,000	....	7,24,11,000
236	Loans for Agriculture.	705, Loans for Agriculture.	1,07,42,000	....	1,07,42,000
237	Loans for Minor Irrigation, Soil Conservation and Area Development.	706, Loans for Minor Irrigation, Soil Conservation and Area Development.	9,00,00,000	....	9,00,00,000
238	Loans for Fisheries ..	712, Loans for Fisheries ..	69,32,000	....	69,32,000
239	Loans to Government Servants.	766, Loans to Government Servants, etc.	46,10,000	....	46,10,000
		Total—Agriculture and Co-operation Department.	18,48,95,000	3,23,18,000	21,72,13,000
<b>Education and Youth Services Department</b>					
240	Loans for Education, Art and Culture.	677, Loans for Education, Art and Culture.	43,82,000	....	43,82,000
241	Loans to Government Servants.	766, Loans to Government Servants, etc.	17,53,000	....	17,53,000
		Total—Education and Youth Services Department	61,35,000	....	61,35,000
<b>Urban Development and Public Health Department</b>					
242	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	55,18,000	55,18,000
243	Loans for Public Health, Sanitation and Water Supply.	682, Loans for Public Health, Sanitation and Water Supply.	50,00,000	....	50,00,000
244	Loans for Urban Development.	684, Loans for Urban Development.	1,11,73,000	....	1,11,73,000
245	Loans to Government Servants.	766, Loans to Government Servants, etc.	38,93,000	....	38,93,000
		Total—Urban Development and Public Health Department.	2,00,66,000	55,18,000	2,55,84,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Finance Department</b>					
246	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	1,15,27,00,000	1,15,27,00,000
247	Loans and Advances from the Central Government.	604, Loans and Advances from the Central Government.	....	55,27,72,000	55,27,72,000
248	Loans for Co-operation.	698, Loans for Co-operation.	1,20,00,000	...	1,20,00,000
249	Loans to Government Servants.	766, Loans to Government Servants, etc.	10,40,000	....	10,40,000
250	Inter-State Settlement	768, Inter-State Settlement	....	25,36,000	25,36,000
		Total—Finance Department.	1,30,40,000	1,70,80,08,000	1,72,10,48,000
<b>Public Works and Housing Department</b>					
251	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	48,73,000	48,73,000
252	Loans for Housing ..	683, Loans for Housing	1,24,36,000	....	1,24,36,000
253	Loans for Co-operation.	698, Loans for Co-operation.	8,79,000	....	8,79,000
254	Loans to Government Servants.	766, Loans to Government Servants, etc.	22,35,000	....	22,35,000
		Total—Public Works and Housing Department.	1,55,50,000	48,73,000	2,04,23,000
<b>Irrigation Department</b>					
255	Loans for Minor Irrigation, Soil Conservation and Area Development.	706, Loans for Minor Irrigation, Soil Conservation and Area Development.	2,84,86,000	....	2,84,86,000
255-A	Loans to Agricultural Financial Institutions.	715, Loans to Agricultural Financial Institutions.	7,50,000	....	7,50,000
256	Loans to Government Servants.	766, Loans to Government Servants, etc.	50,31,000	....	50,31,000
		Total—Irrigation Department.	3,42,67,000	....	3,42,67,000
<b>Law and Judiciary Department</b>					
257	Loans to Government Servants.	766, Loans to Government Servants, etc.	13,80,000	....	13,80,000
		Total—Law and Judiciary Department.	13,80,000	....	13,80,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	<b>Industries, Energy and Labour Department</b>				
258	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	6,50,000	6,50,000
259	Loans for Other Social and Community Services.	695, Loans for Other Social and Community Services.	3,59,58,000	....	3,59,58,000
260	Loans for Industrial Research and Development.	720, Loans for Industrial Research and Development.	11,61,00,000	....	11,61,00,000
261	Loans for Village and Small Industries.	721, Loans for Village and Small Industries.	15,00,000	....	15,00,000
262	Loans for Consumer Industries.	726, Loans for Consumer Industries.	23,00,000	....	23,00,000
263	Loans for Power Projects.	734, Loans for Power Projects.	1,99,99,42,000	....	1,99,99,42,000
264	Loans to Government Servants.	766, Loans to Government Servants, etc.	18,80,000	....	18,80,000
		Total—Industries, Energy and Labour Department.	2,15,76,80,000	6,50,000	2,15,83,30,000
	<b>Rural Development Department</b>				
265	Loans for Public Health, Sanitation and Water Supply.	682, Loans for Public Health, Sanitation and Water Supply.	10,00,000	....	10,00,000
266	Loans for Housing ..	683, Loans for Housing ..	6,00,000	....	6,00,000
267	Loans for Social Security and Welfare.	688, Loans for Social Security and Welfare.	63,00,000	....	63,00,000
268	Loans for Community Development.	714, Loans for Community Development.	20,00,000	....	20,00,000
269	Loans to Government Servants.	766, Loans to Government Servants, etc.	2,65,000	....	2,65,000
270	Miscellaneous Loans ..	767, Miscellaneous Loans	1,70,00,00,000	....	1,70,00,00,000
		Total—Rural Development Department.	1,71,01,65,000	....	1,71,01,65,000
	<b>Food and Civil Supplies Department</b>				
271	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	60,00,00,000	60,00,00,000
272	Loans to Government Servants.	766, Loans to Government Servants, etc.	6,40,000	....	6,40,000
		Total—Food and Civil Supplies Department.	6,40,000	60,00,00,000	60,06,40,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>				
273	Internal Debt of the State Government.	603, Internal Debt of the State Government.	....	36,000	36,000
274	Loans for Social Security and Welfare.	688, Loans for Social Security and Welfare.	10,86,000	....	10,86,000
275	Loans for Co-operation	698, Loans for Co-operation.	11,06,000	....	11,06,000
276	Loans for Other Transport and Communication Services.	744, Loans for Other Transport and Communication Services.	25,82,000	....	25,82,000
277	Loans to Government Servants.	766, Loans to Government Servants, etc.	5,45,000	....	5,45,000
278	Loans for Tribal Area Development Sub-Plan.	683, Loans for Housing 684, Loans for Urban Development. 688, Loans for Social Security and Welfare. 695, Loans for other Social and Community Services. 698, Loans for Co-operation. 705, Loans for Agriculture 712, Loans for Fisheries 734, Loans for Power Projects.	5,11,13,000	....	5,11,13,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	5,64,32,000	36,000	5,64,68,000
	<b>Planning Department</b>				
279	Loans to Government Servants.	766, Loans to Government Servants, etc.	2,45,000	....	2,45,000
		Total—Planning Department.	2,45,000	....	2,45,000
	<b>Legislative Affairs Department</b>				
280	Loans to Government Servants.	766, Loans to Government Servants, etc.	52,000	....	52,000
		Total—Legislative Affairs Department.	52,000	....	52,000
	<b>Maharashtra Legislature Secretariat</b>				
281	Loans to Government Servants.	766, Loans to Government Servants, etc.	56,000	....	56,000
		Total—Maharashtra Legislature Secretariat.	56,000	....	56,000
		Total—C-Expenditure under Debt Heads.	4,22,39,36,000	2,35,44,79,000	6,57,84,15,000
		<b>GRAND TOTAL</b>	24,26,42,91,000	5,32,37,01,000	29,58,79,92,000

## STATEMENT OF OBJECTS AND REASONS.

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation out of the Consolidated Fund of the State of all moneys required to meet—

- (a) the grants so made by the Assembly; and  
 (b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the year 1978-79, inclusive of the sums specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 1978. The amounts are shown below :—

	Rs.
(a) Revenue Expenditure .. .. .	16,83,76,72,000
(b) Capital Expenditure .. .. .	6,17,19,05,000
(c) Expenditure under Debt Heads .. .. .	6,57,84,15,000
Total ..	29,58,79,92,000

(Signed) S. G. PAWAR,

Dated the 20th July 1978.

GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 OF THE  
CONSTITUTION OF INDIA

In exercise of the powers conferred upon him by clause (1) of article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra Appropriation Bill, 1978.

By order and in the name of the Governor of Maharashtra,

M. G. MUZUMDAR,

Deputy Secretary to the Government of Maharashtra,  
Law and Judiciary Department.

Bombay, dated the 20th July 1978.